

**CLAIMS FILED BY OPERATIONAL CREDITORS
IN THE MATTER OF
JOHNSON WATCH COMPANY PRIVATE LIMITED
(under Corporate Insolvency Resolution Process)**

- 1 CORPORATE DEBTOR:** JOHNSON WATCH COMPANY PRIVATE LIMITED
2 INSOLVENCY COMMENCEMENT DATE: 17th January, 2024
3 DATE OF COPY OF ORDER MADE AVAILABLE TO 18th January 2024
4 INTERIM RESOLUTION PROFESSIONAL: PUSHPINDER KUMAR
5 Public Announcement 20th January 2024
6 Last Date of Submission of Claim 31st January 2024

Claims from Operational Creditors received up to 17th May 2024

Sl. No.	Name of the Operational Creditor	Address of the Operational Creditors	Contact Details	Email id	Amount claimed (Rs.)	Claim admitted (Rs.)	Security if any	Percentage of voting share
1	Citizen Watches (India) Private Limite	No. 38A1,II Phase, Doddanekundi Industrial Area Mahadevpura Post, Bangalore 560-048	Ryota Kawato (Managing Director)	1) dintojacob@citizenwatches.co.in; 2) sunilkumar@citizenwatches.co.in	12,46,553	12,46,553	Nil	N.A.
2	Swiss Promotion Private limited	B-3, Geetanjali Enclave, New Delhi-110017	Sunder Chainani (Director/Authorized Representative)	1) nderjeet@swiss-promotions.com; 2) bkhama63@yahoo.com; 3) nitin@swiss-promotions.com; and 4) smc@swiss-promotions.com	50,00,000	50,00,000	Nil	N.A.
3	Sentinels Security Private limited	40/93, Chittaranjan Park (C. R. Park), New Delhi-110019		1) info@sentinels-india.com	13,93,856	13,93,856	Nil	N.A.
	Total				76,40,409	76,40,409		



Pushpinder Kumar